



\$~C-16

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ CCP(CO.) 11/2017 & CO.APPL. 1348/2019

CANARA BANK

..... Petitioner

Through: Mr. Abhey Narula, Advocate.

versus

CHERAN ENTERPRISES PVT. LTD. & ANR. .... Respondents

Through: Ms. Shalini Kaul for Mr. Ramasamy  
Athappan, Advocate for R-1 in CA  
1348/2019.

Mr. Satyajit Sarna with Ms. Bhavini  
Srivastava, Advocate for Mr.  
Chandran Ratnaswami.

Mr. Gaganpreet Singh for Ms. Jaya  
Tomar, Advocate for R-2.

Mr. Anwesh Madhukar with Mr.  
Pranjal Shekhar, Advocates for  
Mr. K.C. Palanisamy.

**CORAM:**

**HON'BLE MS. JUSTICE JYOTI SINGH**

**ORDER**

% **21.01.2020**

There is a written request for adjournment.

List on 28<sup>th</sup> February, 2020.

**JYOTI SINGH, J**

**JANUARY 21, 2020**

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